

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 163 Of 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion - SUO MOTU
based on the News item in

The New Indian Express Newspaper,
Chennai Edition dated 04.10.2023,
"Sewage & effluents pollute Kadapperi,
Periya Eri lakes".

Applicant.

-Vs.

The Additional Chief Secretary to Govt,
PWD, Chennai and Others

Respondents

TYPED SET OF PAPERS

S.No	DATE	PARTICULARS	PAGE No
1.	08.09.2025	REPORT FILED BY THE 6 TH RESPONDENT TAMBARAM CORPORATION	1

Certified that the contents of the typed set are true copies of their originals

Dated at Chennai on this the 08TH day of September , 2025.



Counsel for 6th Respondent.

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 163 OF 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion - SUO MOTU

based on the News item in

The New Indian Express Newspaper,
Chennai Edition dated 04.10.2023,
"Sewage & effluents pollute Kadapperi,
PeriyaEri lakes".

Applicant.

-Vs.

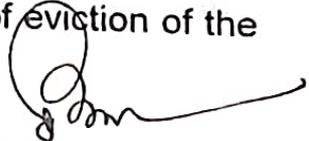
The Additional Chief Secretary to Govt,
PWD, Chennai and Others

..... Respondents

REPORT FILED BY 6th RESPONDENT
TAMBARAM CORPORATION

I, S. Balachander, son of Srinivasan, aged about 36 years, working as Commissioner, Tambaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, the sixth respondent herein.
2. In continuation of the earlier report filed before this Honourable Tribunal, it is humbly submitted as follows:-
3. The Water Resources department that is vested with the water body known as kadaperi has started the process of eviction of the encroachers in the said lake area.


COMMISSIONER
Tambaram City
Municipal Corporation

4. Show cause Notices under Protect of Tanks Act, 2007 has been issued by them from the second week of June, 2025 onwards.

5. It is understood that there are about 438 encroachments on the banks of the Kadaperilake. The process of receiving the replies from the notices and the process of passing final orders have been undertaken by the WRD.

6. As on date, the work of clearing the polluted water from the lake and the desalting of the lake to its original capacity is being carried out at a cost of Rs 1.77 Crores. The sixth Respondent herein submits that the work of formation of the peripheral drains to intercept the flow of sewage and the construction of the STP to treat the said collected sewage is also a part of the above project. This project is being carried out under the contributions from the NGO Exnora and the MEPZ by their contributions. The said work is in the stage of desalting. On completion of desalting the work of formation of Peripheral Drain and the construction of mini STP will be taken up.

7. In regard to the Thiruneeermalai Lake, it is submitted that the work of restoration of the lake is underway. The project involves the desalting of the lake, strengthening the bund, interception of surface flow of sewage and installation of a mini STP of 1 MLD capacity. The plan also includes the formation a walking path, electric lighting and beautification works. The DPR for the project outlay of Rs 1533 Lakhs has been submitted for financial and Technical sanction.

8. The technical and financial sanctions are awaited.



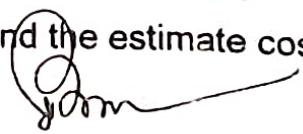
COMMISSIONER
Tambaram City
Municipal Corporation

9. Further the project for the restoration of the VeeraghavanEri is included with the work of providing of the Drainage facility for the left out areas of the Tambaram Corporation which is submitted with an outlay of Rs 1240 Crores and this is in the stage of grant of Financial Sanction. This work also includes the formation of interception channels to divert the sewage flows to the Sewage Treatment Plant that is part of the proposal.

10. As per the details received from the Tahsildar, Tambaram, the said water body is encroached by various occupiers and they are residing in the said place. As per the provisions of the Tamil Nadu Protection of Tanks Act 2007, the power to evict the encroachers is vested with the Water Resources Department and the procedure under the said Act has been initiated the concerned authority as set out above.

11. In connection with the O.A. No 134 of 2021, the encroachers who have occupied parts of the VeeraraghavanEri have moved the Honourable High Court by way of Writ Petition in W.P. No 31633 of 2023 challenging the orders of this Honourable Tribunal dated 11-09-2023 and the said writ petition is pending as on date.

12. PeriyaEri: The PeriyaEri was earlier used as the part of the dumping yard for the solid wastes and after 2012, the entire solid waste management system has been changed and the projects at Venkadamangalam had been implemented. Further the legacy wastes above ground at PeriyaEri have been removed by way of Bio-mining at a cost of Rs 7 Crores since the year 2018 and the entire wastes have been removed. Further the wastes lying below ground in the PeriyaEri were removed to the extent of 48235 Metric Tons and the estimate cost


COMMISSIONER
Tambaram City
Municipal Corporation

4

of Rs 363 Lakhs is under implementation. The work order was issued on 02-07-2024 and the work is under progress. at present 2800 MT of wastes have been bio-mined from the site.

13. Beautification works of installing walkway and play equipment on the northern side of the lake has been carried out through M/s Exnora (NGO) and plantation of local varieties of trees on the banks have been carried out.

14. In order to prevent the sewage from the residential areas of the Zone 1 of the TCMC, namely Lakshmipuram, Nagalkeni, Pammal that flow through the storm water drains are being intercepted by the project of providing Underground Drainage facility to the said areas and the project is 90% completed and the balance 10% works will be completed by December, 2025.

15. Further, the work of monitoring and preventing the dumping of garbage on the lake is being carried out by installation of CCTV and the said lake is under round the clock oversight. Any violations will be identified and immediate action will be taken against the persons found to be dumping the wastes.

16. The Tambaram Corporation renders its assistance to the concerned Authorities on their request for carrying out the eviction process by providing men and machinery to carry out the eviction process. On receipt of intimation from the concerned authorities, the Corporation will provide the said assistance on the appointed date as and when the other statutory requirement of issue of show cause noaices and passing of final orders is completed.



COMMISSIONER
Tambaram City
Municipal Corporation

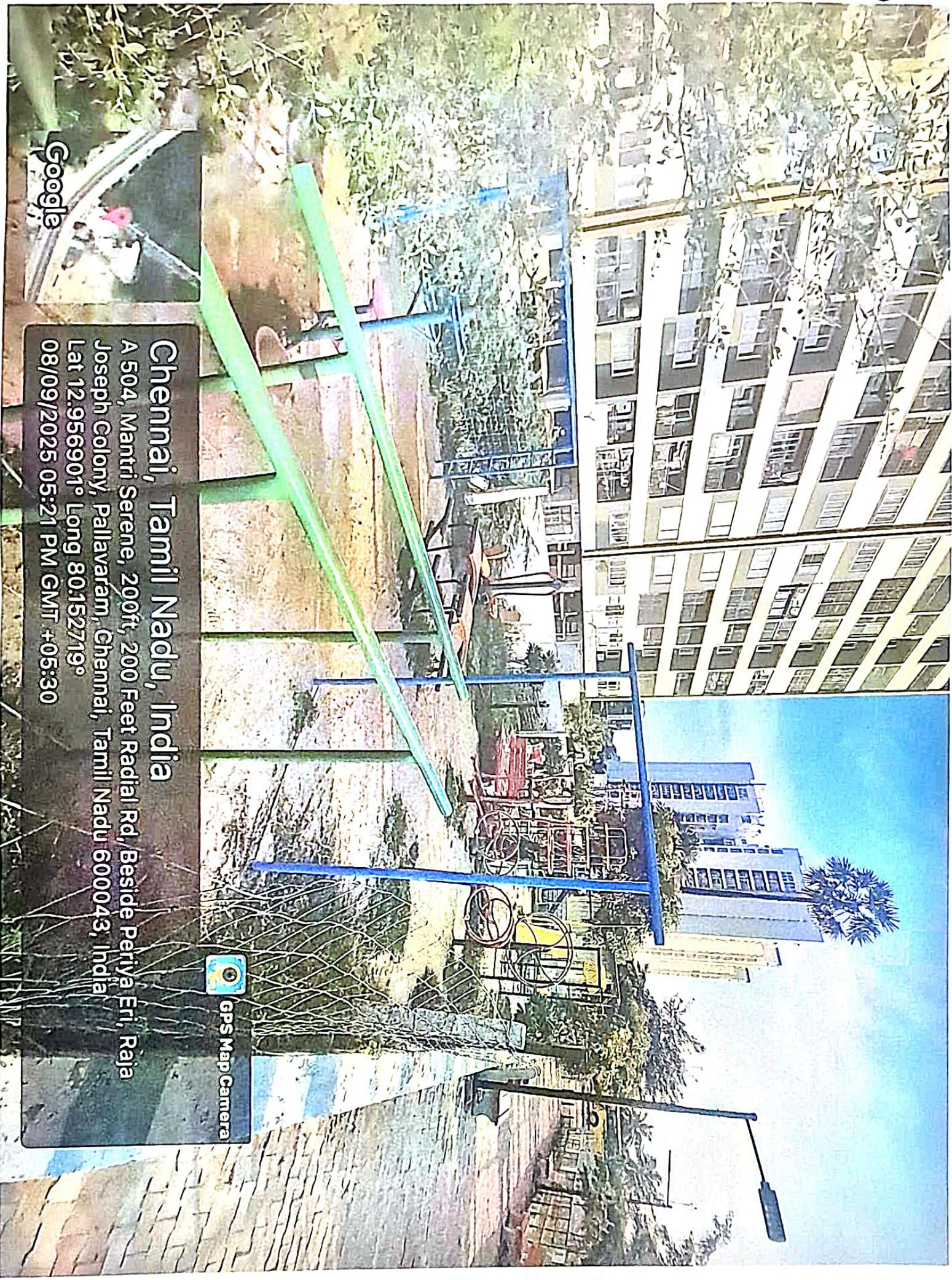
It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No.163 of 2023 and 134 of 2021 and thus render justice.

VERIFICATION

I, S. Balachander, Commissioner, Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 8th day of September, 2025.


COMMISSIONER
~~Commissioner,~~
Municipal Corporation



Google

Chennai, Tamil Nadu, India

A 504, Mantri Serene, 200ft, 200 Feet Radial Rd, Beside Periya Eri, Raja
 Joseph Colony, Pallavaram, Chennai, Tamil Nadu 600043, India
 Lat 12.956901° Long 80.152719°
 08/09/2025 05:21 PM GMT +05:30



GPS Map Camera

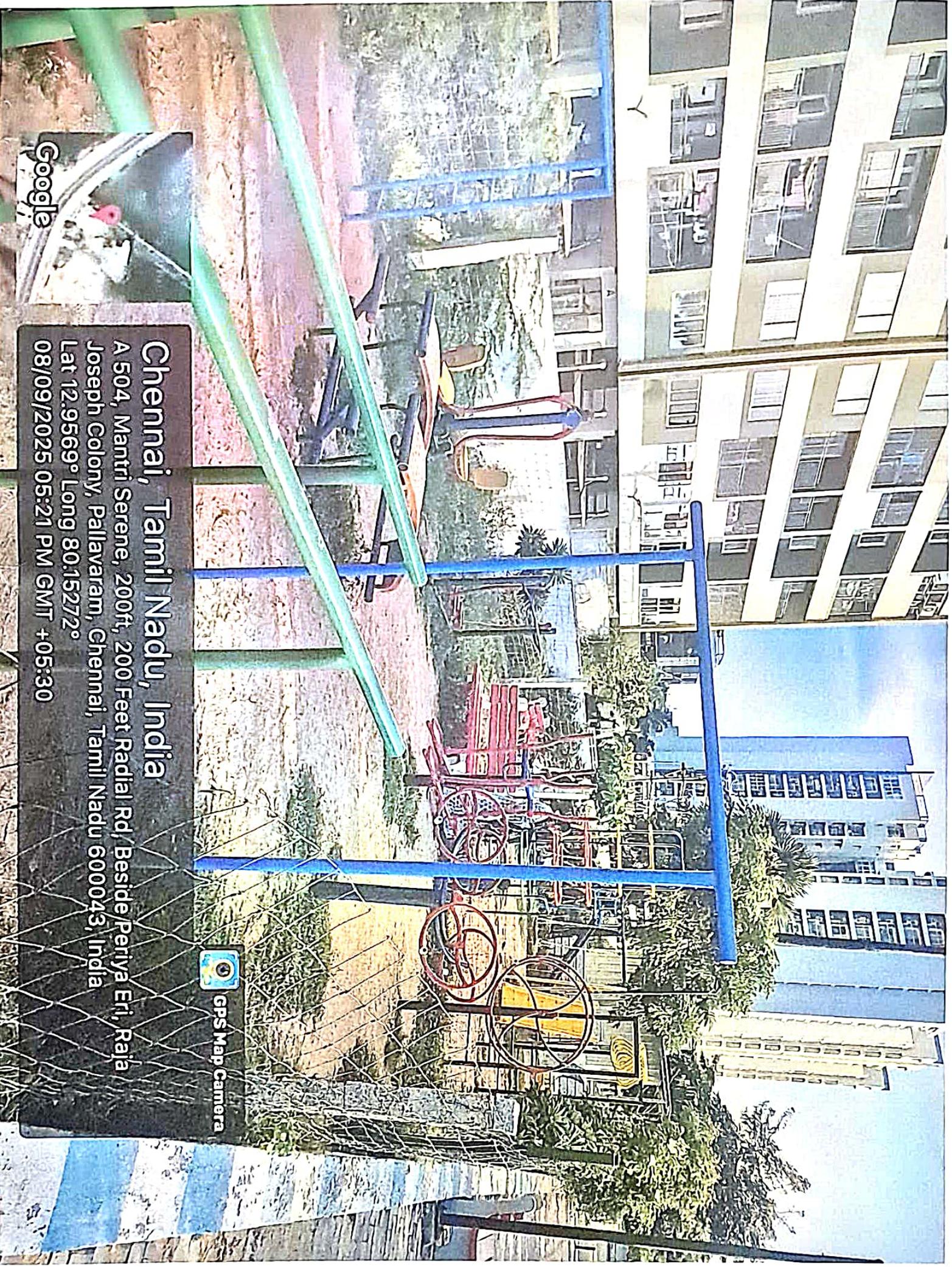


Google

Chennai, Tamil Nadu, India

A 504, Mantri Serene, 200ft, 200 Feet Radial Rd, Beside Periya Eri, Raja Joseph Colony, Pallavaram, Chennai, Tamil Nadu 600043, India
Lat 12.956703° Long 80.152556°
08/09/2025 05:20 PM GMT +05:30

GPS Map Camera



Google

Chennai, Tamil Nadu, India

A 504, Mantri Serene, 200ft, 200 Feet Radial Rd, Beside Periya Eri, Raja Joseph Colony, Pallavaram, Chennai, Tamil Nadu 600043, India
Lat 12.95669° Long 80.15272°
08/09/2025 05:21 PM GMT +05:30

GPS Map Camera



Google

Chennai, Tamil Nadu, India
A 504, Mantri Serene, 200ft, 200 Feet Radial Rd, Beside Periya Eri, Raja
Joseph Colony, Pallavaram, Chennai, Tamil Nadu 600043, India
Lat 12.956892° Long 80.152722°
08/09/2025 05:20 PM GMT +05:30



GPS Map Camera



08 September 2025 17:19

Naturajaya ©

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O A.No. 163 of 2023 (SZ)

**REPORT FILED BY THE 6TH
RESPONDENT TAMBARAM
CORPORATION**

**M/S.P.SRINIVAS (828/1994)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 6TH RESPONDENT.

Cell No. 9940118337